

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2354
ANSWER ON 02ND JANUARY, 2018

INVESTMENT PROPOSAL IN FPI

2354. SHRI DILIP PATEL:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether several foreign and private investment proposals have been approved for setting up of food processing units in the country and if so, the details thereof, State-wise including Gujarat; and
- (b) the impact of such investment on domestic food processing industries?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a): No prior approval of the Government is required for investment in food processing industries. 100% foreign direct investment (FDI) in food processing industries is allowed through automatic route subject to applicable laws/sectoral rules/ regulations/ security conditions. According to Department of Industrial Policy & Promotion (DIPP), Ministry of Commerce & Industry, there has been FDI equity inflow of US\$6492.19 million in the food processing sector during 2010-11 to 2016-17. As per the latest Annual Survey of Industries (ASI) conducted by Central Statistics Office, Ministry of Statistics and Programme Implementation in 2014-15, the total invested capital by the registered food processing units was at Rs.368,43,371 lakhs. The state-wise invested capital in the food processing industries by 2014-15 as per the survey is at **Annexure**.

(b): As per the surveys under Annual Survey of Industries conducted by Central Statistics Office, Ministry of Statistics and Programme Implementation, the number of registered food processing units has increased from 35,838 in 2010-11 to 38,603 in 2014-15.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2354 REGARDING INVESTMENT PROPOSAL IN FPI

State-wise Invested Capital in Registered Food Processing Units by 2014-15

| Sr. No. | State | Invested Capital (Rs. Lakh) |
|----------------|----------------------|------------------------------------|
| 1 | A & N Islands | 733 |
| 2 | Andhra Pradesh | 2303736 |
| 3 | Arunachal Pradesh | 6822 |
| 4 | Assam | 802132 |
| 5 | Bihar | 688407 |
| 6 | Chandigarh | 7251 |
| 7 | Chhattisgarh | 355497 |
| 8 | Dadra & Nagar Haveli | 2337 |
| 9 | Daman & Diu | 33297 |
| 10 | Delhi | 651151 |
| 11 | Goa | 152223 |
| 12 | Gujarat | 2568716 |
| 13 | Haryana | 2054238 |
| 14 | Himachal Pradesh | 296996 |
| 15 | Jammu and Kashmir | 112583 |
| 16 | Jharkhand | 124541 |
| 17 | Karnataka | 3227013 |
| 18 | Kerala | 703629 |
| 19 | Madhya Pradesh | 1218209 |
| 20 | Maharashtra | 6749766 |
| 21 | Manipur | 5537 |
| 22 | Meghalaya | 44828 |
| 23 | Nagaland | 1938 |
| 24 | Odisha | 333689 |
| 25 | Puducherry | 70505 |
| 26 | Punjab | 2298109 |
| 27 | Rajasthan | 953902 |
| 28 | Sikkim | 18285 |
| 29 | Tamil Nadu | 2809159 |
| 30 | Telangana | 1008565 |
| 31 | Tripura | 20030 |
| 32 | Uttar Pradesh | 5119369 |
| 33 | Uttarakhand | 506498 |
| 34 | West Bengal | 1593680 |
| Total | | 368,43,371 |

Source: Annual Survey of Industries, Central Statistics Office, Ministry of Statistics & Programme Implementation